

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated: **12 AUG 1993**

APPLICATION NO(s). 544 / 93

Applicant(s)

Respondent(s)

T. C.N. Nagaraj vs Ex-Engg (Electrical)

1. C.N. Nagaraj, Assistant wireman,  
Central P.W.D., Bangalore

2. The Executive Engineer (Elect)  
Bangalore Central Electrical Division  
Central PWD NO. 23/24, Infantry Road  
Bangalore-1

3. The Superintending Engineer (Ele)  
Hydrabad Central Electrical Circle,  
CPWD, Hyderabad

4. The Super Engineer (Dress)  
Southern Zone, CPWD, Madras-8

5. Shri A.G. Shivanand, Advocate,  
93/3 K.V. Temple Street, Block-S3

6. Shri M.V. Rao, Central Govt Standing  
Council, High Court Building Block

**SUBJECT:-** Forwarding of copies of the Order passed by  
the Central Administrative Tribunal, Bangalore Bench  
Bangalore.

Please find enclosed herewith a copy of the ORDER/  
STAY/INTERIM ORDER passed by this Tribunal in the above said  
application(s) on 29.7.93

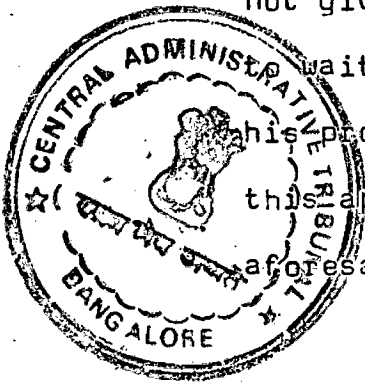
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*for*

*Y*

*for*

DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

as Electrician because promotion to the cadre of Electrician is via Wireman, Lineman and electrical work Mistries. Admittedly, the applicant on the date on which he was called for interview for filling the post of Electrician was an Assistant Wireman. Under the service rules, he was not eligible for promotion. This should have been the basis on which his claim for promotion should have been denied but on the other hand it has been denied on the ground mentioned in the impugned order at Annexure-5. We see that for wrong reason his claim has been rejected but the right reason also will not give the applicant any cause of action. He has wait till he becomes a Wireman and then seek his promotion. For the reasons mentioned above, this application finally stands disposed off as aforesaid. No costs.



Sd-  
MEMBER (A)

TRUE COPY

Sd-  
VICE CHAIRMAN

SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

12/8/93

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

DATED THIS DAY THE 29TH OF JULY, 1993

Present: Hon'ble Justice Mr. P.K. Shyamsundar Vice-Chairman  
Hon'ble Mr. V. Ramakrishnan Member(A)

APPLICATION NO.544/1993

Shri C.N. Nagaraj,  
Assistant Wireman,  
Central P.W.D.,  
Bangalore

Applicant

( Shri A.G. Shivanand - Advocate )

v.

1. The Executive Engineer(Elect),  
Bangalore Central Electfical Division,  
Central P.W.D.,  
No.23/24, Infantry Road,  
Bangalore - 560 001
2. The Superintending Engineer(Ele),  
Hyderabad Central Electrical Circle,  
C.P.W.D.,  
Hyderabad
3. The Superintending Engineer(Doord),  
Southern Zone,  
C.P.W.D.,  
Madras-8

Respondents

( Shri M.V. Rao - Advocate )

This application has come up today before  
this Tribunal for orders. Hon'ble Justice Mr. P.K.  
Shyamsundar, Vice Chairman made the following:

ORDER

We agree that with wrong reasons applicant's  
claim for promotion has been denied. The correct  
reason must be that he was not qualified for promotion

